

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P. (IB)/57(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **IDBI TRUSTEESHIP SERVICES LIMITED**
V/s MR. DEEPAK RAHEJA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Zaid Mansuri i/b. DSK Legal for Financial Creditors.
2. Ms. Shaila Taware, Advocate for Resolution Professional.
3. Adv. Aditya Joby i/b Joby Mathew & Associates on behalf of the Personal Guarantors.
4. Learned Counsel for the RP informs that RP report has been filed in the Registry and is yet to be numbered.
5. List this matter on **09.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna